

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.33/TT/2013

Date:11.10.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff of Sasan UMPP TS(Group 1) in Northern Region for tariff block 2009-14 period.

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 5.11.2013:-

- 1) Reasons for delay of 1 to 3 months in commissioning of the assets I, II and IV, along with PERT Chart, indicating the critical path and the impact of delay of activities/works on the commissioning of aforementioned assets;
- 2) Reasons for delay by the contractor and penalty imposed, if any, on the contractor;
- 3) Detailed computation of FR estimates including the details of Assets (name of assets/equipment/date of order/ quantity and value) which were considered for preparing the basis of estimates, the price levels at which these estimates were prepared, and the indices at the time of preparation of FR, at the time of order and at the time of COD may be submitted;
- 4) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations;
- 5) The documentary proof for payment against RoW and forest clearance;

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)